CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH CP 227/96 in OA/2296/1990 New Delhi, this 23rd day of September, 1996 Hon'ble Shri A.V. Haridasan, Vice-Chairman(J) Hon'ble Shri K. Ramamoorthy, Member(A) 1. Shri S.N. Dhusia

16/6, Kishan Ganj, Delhi

2. Shri J.N. Singh L-1/219B, DDA Flats Kalkaji, New Delhi

Petitioners

(By Shri P.M. Ahlawat, Advocate)

VS.

Shri S.A.A. Zaidi General Manager Northern Railway Baroda House, New Delhi

· Respondent

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Learned counsel for the petitioners seeks permission to withdraw the CP. Permission N is granted.

CP is accordingly dismissed as withdrawn.

(K. Ramamoorthy) Member(A)

23.9.1996

(A.V. Haridasan)

Vice-Chairman (J)

23.9.1996

/gtv/